

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515
IB-577/ND/2020
IA/2101/2023

IN THE MATTER OF:

Redhex IT Solutions Pvt. Ltd.

.....Applicant

Vs.

Zenith Automotive Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 18.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Mr. Mohd Nohd Nazim, Mr. Shab E Noor in
IA/2101/2023

For the Respondent :

For the IT Dept. : Mr. Puneet Rai, Sr. St. Counsel with Mr. Nikhil Jain,
Adv. IT Dept. in IA 2101/2023

ORDER

Due to paucity of time, the matter is listed on **17.05.2024**.

**Sd/-
(Court Officer)**